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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI THE 10TH APRIL, 1980

N O T I F I C A T I O N

(INCOME TAX)

NO.3245(F.No.197/107/78-IT(AI):In exercise of the powers conferred by clause(v) of sub-section(23C) of section 10 of the Income-tax Act,1961 (43 of 1961), The Central Government hereby notifies Catholic Church, Balasinoor for the purpose of the said section for the assessment year(s) 1977-78 to 1980-81.

Sd/-

( B.M. SINGH )

UNDER SECY.CENTRAL BOARD OF DIRECT TAXES.

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2. The Commissioner of Income-tax, Gujarat III, Ahmedabad with reference to his letter No.HQ-III/121-22/78 dated 27-10-78
3. All Commissioners of Income-tax.
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ASST. DIRECTOR OF INSPECTION  
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No.CC/ITAI/3046/974/RS&P/80

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